

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-425
ANSWERED ON-06/12/2023

IRREGULARITIES OBSERVED BY CAG ON DWARKA EXPRESSWAY

425. SHRI JAVED ALI KHAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state: -

- (a) whether irregularities and corruption have been reported by C&AG in its recent report on construction of Dwarka Expressway;
- (b) if so, the details thereof;
- (c) whether Government has initiated inquiry on the irregularities and corruption pointed out by C&AG and fixed responsibility;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)

a) & (b) No Sir.

However, C&AG has made certain observations regarding Dwarka Expressway. The main observation is about higher civil construction cost of Rs. 250.77 crore/km as against approved civil construction cost of Rs. 18.20 crore/km (Cost of 2-Lane expansion, thereby meaning 9.1 Cr/lane-Km.)

Dwarka Expressway envisages the development of 563 Lane-Km, awarded at a civil cost of Rs. 5,269 Cr, which works out to be Rs. 9.35 cr. per Lane-Km.

It is pertinent to note that Dwarka Expressway has been designed as fully access-controlled 8-lane elevated Expressway on single pier with 6-lane service road, along with a tunnel of 3.8 km and 2 four-level structures. In spite of these special features, the cost is comparable.

(c) to (e) Does not arise.
